

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 561 OF 2017 IN
APPEAL NO. 210 OF 2017**

Dated: 30th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Adani Power Limited Appellant(s)
Vs
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Aditya Singh for R-2 & R-3
Ms. Swapna Seshadri for R-4

ORDER

**IA No. 561 OF 2017
*(Appln. for stay)***

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**